

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/431/ (IB)/2017
NAME OF THE PETITIONER(S) : SSA & COMPANY
NAME OF THE RESPONDENT(S) : NAG YANG SHOES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|----|------------------|-----------------------------------|----------|
| 1. | S. PARTHASARATHY | Counsel for Petitioner | S. Pr... |
| 2. | T. P. Prabakaran | Counsel for Respondent Prabakaran | |

ORDER

Counsel for ~~the~~ both parties present. Counsel for the Respondent submitted that the letter of confirmation in relation to the delivery is not available. The Counsel for the Petitioner has submitted that the same shall be made available to the Respondent. The Counsel for the Respondent is directed to verify the said document and arrive at correct figure of the amount to be paid to the Petitioner. At request, time is enlarged. Put up on **21.08.2017 at 10.30 A.M.**

(S. Vijayaraghavan)
Member (Technical)
PAM

(Ch. Md. Sharief Tariq)
Member (Judicial)